

[*Translation*]

De-Licensing of Industrial Units Causing Pollution and deforestation

1007. SHRI KASHIRAM CHHABIL-DAS RANA: Will the PRIME MINISTER be pleased to state:

(a) whether a demand has been made for cancelling the licences of the industrial units proposed to be established in Hajira Area Development Authority (HADA) for causing pollution and deforestation; and

(b) if so, the action taken or propose in this regard?

THE MINISTER OF STATE FOR ENVIRONMENT AND FORESTS AND MINISTRY OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI-MATI MANEKA GANDHI): (a) and (b). Representation regarding location of proposed industries at Hazira was received recently. Government of India, while issuing licences for location of industries in Kawas-Hazira region, had stipulated that conversion of Letter of Intent to Industrial Licence will not be permitted unless environmental clearance is obtained from Central Government. The State Government of Gujarat was requested to submit an environmental impact assessment report for the area. The interim report was considered and the State Government was requested to submit the revised report, which is yet to be received.

Breach of Contract in H.D.W. Submarine Deal

1008. DR. MAHADEEPAK SINGH SHAKYA: Will the PRIME MINISTER be pleased to state:

(a) whether West Germany has committed breach of contract by violating the secrecy clause about the manufacturing

specifications of H.D.W. Submarines in divulging them to South Africa; and

(b) if so, the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b) Enquiries have been made by the Government of India with both M/s HDW and the Government of the FRG. They have reported that no classified information in respect of the Indian submarines has been passed on by M/s HDW to South Africa in violation of the Confidentiality Clause in the contract with M/s HDW or the Security Agreement with the Government of the FRG.

Ordnance Factory in Bihar

1009. SHRI R.L.P. VERMA:
SHRI UPENDRA NATH
VERMA:

Will the PRIME MINISTER be pleased to state:

(a) the findings of the Committee on the feasibility of setting up an Ordnance Factory at Markacho in Hazari Bagh district of Bihar;

(b) whether the Committee have recommended for setting up the factory; and

(c) if so, the reasons for not laying the foundation stone of factory so far?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). The Committee recommended a number of sites, including Markacho in Hazari Bagh district of Bihar, for setting up an Ordnance Factory.

(c) Government have since decided to obtain the required quantity of supplies from

the existing Ordnance Factories and the civil sector.

[English]

Adult Education Programme in Orissa

1010. SHRI ANADI CHARAN DAS:
SHRI BHAJAMAN BEHERA:

Will the PRIME MINISTER be pleased to state:

(a) the details as to how Government assist the States/voluntary agencies for adult education with emphasis proposed in the current literacy year;

(b) the number of Adult Education Centres so far opened in Orissa along with the number of adults benefited;

(c) the number of such centres assisted by the Centre; and

(d) the number of on-going centres/new centres proposed to be assisted during the current literacy year in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON):

(a) Central Government provides grants-in-aid to States/Union Territories/voluntary agencies for adult education under the schemes mentioned below:

1. Rural Functional Literacy Project (RFLP)

This is a Centrally sponsored scheme under which funds are provided on cent per cent basis in accordance with the approved financial pattern to all the State Governments and Union Territory Administrations. It provides for setting up of projects of upto

300 centres covering one or two contiguous development blocks in each different and upto 100 centres in hilly areas in some States.

2. Post literacy and Continuing Education

This scheme provides for establishment of Jana Shikshan Nilayams for providing facilities of post-literacy and continuing education to the neo-literates. Grant is provided on a 100% basis to States/Union Territories based on a financial pattern under which each Jana Shikshan Nilayam gets Rs. 7,000/- recurring and Rs. 7,000/- non-recurring.

3. Strengthening of Administrative Structures in States and Union Territories

Financial assistance is being provided to States and Union Territories for continuation/creation of necessary administrative structures both at the State and the district level in accordance with the financial pattern approved under the district level in accordance with the financial pattern approved under the scheme.

4. Scheme of Assistance to Voluntary Agencies in Adult Education

Central Government provides financial assistance to voluntary agencies working in the field of adult education for projects of functional literacy and post-literacy, resource development, publications, holding of seminars, etc. During 1990 which has been declared as International Literacy Year, the stress would be on adopting an area-approach with the objective of achieving complete literacy in compact areas in a time-bound manner.

(b) and (c). According to available information, nearly 2.44 lakh persons were enrolled in 8650 adult education centres in the State of Orissa in 1988-89. Out of 8650